

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5005

ANSWERED ON:09.12.2010

PRICE RISE

Biswal Shri Hemanand ;Pangi Shri Jayaram;Semmalai Shri S.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Competition Commission of India is probing into the increase in prices of cement, steel and paper; and
- (b) if so, the outcome thereof?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

(a) & (b) Yes, Madam. Competition Commission of India (CCI) have received two information against Cement Manufacturers alleging unfair trade practices, controlling the prices, limiting production and restricting supplies and collusive price fixing etc., and one matter each relating to Steel Industries and Paper Merchant Association. All these matters are under consideration of the Competition Commission.